

[English]

**Setting up of Discs in Maharashtra**

522. SHRI HARIBHAU SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

(a) the number of villages, towns and cities in Maharashtra where Discs have been set up for reception of television programmes;

(b) Whether Government propose to provide this facility to maximum number of villages keeping in view the public demand; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). TV transmitters are, at present, functioning at 43 places in Maharashtra. These transmitters provide service to about 68% population of the state. With the augmentation of power of the transmitters at Aurangabad from the present 1 KW to 10 KW and commissioning of the high power (10 KW) transmitter at Ambajogai, under implementation as part of continuing VII Plan schemes, TV service is expected to become available to about 81.3% population of Maharashtra. In addition, 289 direct Reception TV Sets for community viewing were provided in the villages of Maharashtra under a VI Plan scheme. There is no Central scheme now to provide additional sets for community viewing in Maharashtra.

The extension of TV service to the remaining uncovered parts of the state depends upon future availability of resources for the purpose.

[English]

**Identification of Castes for Reservation**

523. SHRI MANDHATA SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the task of identification of the castes common in the Mandal Commission Report and the lists of different States has been finalised by now; and

(b) if so, the number of castes identified State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) No, Sir.

(b) Question does not arise.

**Seizure of Goods Unlawfully by Delhi Police**

524. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to refer to the reply given on 15 March, 90 to Unstarred Question No. 649 and state:

(a) whether the information regarding seizure of goods unlawfully by Delhi Police has been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

(c) The matter is being looked into.